

# ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000085/2022	KRUTI RETAIL VENTURES LLP VS GULP IT HOSPITALITY LLP	SWAYAMJIT ROUT VS	// () //
2	BLAPL/0012312/2022	SAHEDA AKHTAR VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	CUTTACK SADAR /421 /2022 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002494/2022
3	BLAPL/0012313/2022	DUMAR PUJARI @ BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KODINGA /114 /2022 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur ) GR/0000914/2022
4	BLAPL/0012314/2022	DHANAR JANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MATHILI /104 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000085/2022
5	BLAPL/0012315/2022	RAJENDRA BEHERA VS STATE OF ODISHA	SACHIDANANDA DASH VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000054/2021
6	BLAPL/0012316/2022	BHARAT CHANDRA NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIANTA P.S. /116 /2022 AD HOC ADDITIONAL SESSIONS JUDGE (FTSC), BHUBANESWAR(Khordha ) TR/0000111/2022
7	BLAPL/0012317/2022	BULBUL MUNDA @ BHUBANSINGH TIRKI VS STATE OF ODISHA	DIGAMBAR SETHI VS	KEONJHAR TOWN /193 /2022 () //
8	BLAPL/0012318/2022	DANARDANA MALLICK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALLIGUDA /192 /2022 () //
9	BLAPL/0012319/2022	BASU HARIJAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ORKEL /153 /2022 () //
10	BLAPL/0012320/2022	MANOJ KUMARA PATRA @ MANOJ PATRA VS STATE OF ODISHA	SIBA PRASAD PATRA VS	TITILAGARH /331 /2022 () //
11	BLAPL/0012321/2022	TUSHAR @ JANMEJAY DHAL VS STATE OF ODISHA	SATYABRATA MOHANTY VS	SAHID NAGAR P.S. /18 /2022 () //

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12	BLAPL/0012322/2022	SANTOSH MUSAPARIA VS STATE OF ODISHA	UDIT RANJAN JENA VS	NARAYANPATNA /91 /2022 () //
13	BLAPL/0012323/2022	TUSHAR KUMAR DAS @ TITU VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	BARIPADA TOWN /736 /2021 () //
14	BLAPL/0012324/2022	DEBASIS TANTY VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH TOWN /168 /2022 () //
15	BLAPL/0012325/2022	UMA SANKAR PANDE VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ORKEL /191 /2019 () //
16	BLAPL/0012326/2022	RAGHUNATH MOHAKUDA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BANIGOCHA /77 /2022 () //
17	BLAPL/0012327/2022	DINESH KUMAR DAS VS STATE OF ODISHA	NIRANJAN BEHERA VS	ANGUL TOWN /615 /2022 () //
18	BLAPL/0012328/2022	AMINA MALLICK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALLIGUDA /192 /2022 () //
19	BLAPL/0012329/2022	BIREN KUMAR PRADHAN VS STATE OF ODISHA	APARESH BHOI VS	DEOGARH /833 /2022 () //
20	BLAPL/0012330/2022	HADU GHIBILA @ GHIVELA VS STATE OF ODISHA	KIRTAN DANG VS	TITILAGARH /358 /2022 () //
21	BLAPL/0012331/2022	GANGADHAR PANDKA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RENGALI (SAMBALPUR) /93 /2019 () //
22	BLAPL/0012332/2022	MASA MADKAMI @ KAWASI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /40 /2013 () //
23	BLAPL/0012333/2022	MANOJ KUMAR TOMAR	BISWAJIT NAYAK	MOHANA /145 /2020

## ORISSA HIGH COURT

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		VS	VS	()
24	BLAPL/0012334/2022	STATE OF ODISHA UDHABA NAIK	RAGHUNATH BISWAL	// THUAMUL RAMPUR /128 /2022
		VS	VS	()
25	BLAPL/0012335/2022	STATE OF ODISHA BHIMASENA SAHU	SANTOSH KUMAR MAHANTY	// / /0
		VS	VS	()
26	BLAPL/0012336/2022	STATE OF ODISHA ABNISH KUMAR	BISWAJIT NAYAK	// MOHANA /145 /2020
		VS	VS	()
27	BLAPL/0012337/2022	STATE OF ODISHA DINESH KUMAR	RAGHUNATH BISWAL	// PAPADAHANADI /149 /2022
		VS	VS	()
28	CMP/0001273/2022	STATE OF ODISHA BHAGABATI TARAI	SUSANTA KUMAR DASH	// / /
		VS	VS	()
29	CMP/0001274/2022	KALPANA TARAI MINI MAHALI	PRAKASH RANJAN BARIK	// / /
		VS	VS	()
30	CMP/0001275/2022	PURNA CHANDRA MAHALI DURGA CHARAN CHAMPATI	BIBEKANANDA BHUYAN	// / /
		VS	VS	()
31	CONTC/0007499/2022	URMILA PRADHAN PANKAJ SAMAL	ADV	// / /
		VS	VS	()
32	CONTC/0007500/2022	JITENDRA SAHOO, O.A.S. DR.ASHOK KUMAR MISHRA	T.K.J. SAMANTA	// / /
		VS	VS	()
33	CONTC/0007501/2022	CHIEF DISTRICT MEDICAL OFFICER, GANJAM BHAKTARANJAN MAHARANA	KRISHNA CHANDRA SAHU	// / /
		VS	VS	()
34	CONTC/0007502/2022	SHALINI PANDIT, I.A.S. BADI KISHORE KUMAR	KRISHNA CHANDRA SAHU	// / /
		VS	VS	()

## ORISSA HIGH COURT

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35	CONTC/0007503/2022	SHALINI PANDIT, I.A.S. PRADEEP KUMAR DEHURY VS	KRISHNA CHANDRA SAHU VS	// // 0
36	CONTC/0007504/2022	SHALINI PANDIT, IAS SABITA MOHAPATRA VS	ADV. VS	// // 0
37	CONTC/0007505/2022	ASWATHY S, IAS SUBASH CHANDRA SAHOO VS	ADV. VS	// // 0
38	CONTC/0007506/2022	ASWATHY S, I.A.S. PRADEEP KUMAR PRADHAN VS	ADV. VS	// // 0
39	CONTC/0007507/2022	ASWASTHY S, IAS TANKA DHAR MAHANTA VS	ADV. VS	// // 0
40	CONTC/0007508/2022	ASWATHY S, I.A.S. DEVENDRA KUMAR PANDA VS	ADV VS	// // 0
41	CONTC/0007509/2022	ASWASTHY S, I.A.S. SURYANARAYAN BAGAR VS	ADV. VS	// // 0
42	CONTC/0007510/2022	ASWASTHY S, IAS SANTOSH KUMAR SATAPATHY VS	ADV. VS	// // 0
43	CONTC/0007511/2022	ASWATHY S, I.A.S. SATRUGHAN PADHAN VS	ADV. VS	// // 0
44	CONTC/0007512/2022	ASWASTHY S, IAS BUDHARAM BISHI VS	ADV VS	// // 0
45	CONTC/0007513/2022	ASWASTHY S, I.A.S. SHYAMANANDA PADHAN VS	ADV. VS	// // 0
		ASWASTHY S, IAS		//

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46	CONTC/0007514/2022	SURESH CHANDRA GIRI VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
47	CONTC/0007515/2022	DAMBARUDHAR PADHAN VS ASWASTHY S, I.A.S.	ADV VS	// 0 //
48	CONTC/0007516/2022	ASHOK KUMAR PADHAN VS ASWASTHY S, IAS	ADV. VS	// 0 //
49	CONTC/0007517/2022	ASHIM KUMAR SARANGI VS ASWASTHY S, I.A.S.	ADV VS	// 0 //
50	CONTC/0007518/2022	PRAMOD KUMAR SAHU VS ASWASTHY S, IAS	ADV. VS	// 0 //
51	CONTC/0007519/2022	RAMESH CHANDRA SINGH VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
52	CONTC/0007520/2022	GURUDEV DILA VS ASWASTHY S, I.A.S.	ADV VS	// 0 //
53	CONTC/0007521/2022	PRADEEP KUMAR PARIDA VS ASWATHY S, IAS	ADV. VS	// 0 //
54	CONTC/0007522/2022	SUPRAVA SIYA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
55	CONTC/0007523/2022	GOPAL KRUSHNA MAHARANA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
56	CONTC/0007524/2022	T.RAMA RAO VS ASWATHY S, IAS	ADV. VS	// 0 //
57	CONTC/0007525/2022	SARATA KUMAR RAUTA	ADV	//

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		VS	VS	0
		ASWATHY S, I.A.S.		//
58	CONTC/0007526/2022	DIBAKAR PARIDA	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
59	CONTC/0007527/2022	PURNA CHANDRA GOUDA	ADV.	//
		VS	VS	0
		ASWATHY S, IAS		//
60	CONTC/0007528/2022	JALENDRA BADATYA	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
61	CONTC/0007529/2022	BANAMALI NAYAK	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
62	CONTC/0007530/2022	PRADEEP KUMAR NAYAK	ADV.	//
		VS	VS	0
		ASWATHY S, IAS		//
63	CONTC/0007531/2022	PRADIP KUMAR GARTIA	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
64	CONTC/0007532/2022	OKIL PADHAN	ADV.	//
		VS	VS	0
		ASWATHY S, IAS		//
65	CONTC/0007533/2022	SUBASH CHANDRA PARIDA	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
66	CONTC/0007534/2022	RABINDRA KUMAR PANDA	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
67	CONTC/0007535/2022	SIBA PRASAD SAHU	ADV.	//
		VS	VS	0
		ASWATHY S, IAS		//
68	CONTC/0007536/2022	BALARAM SAHU	ADV	//
		VS	VS	0

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69	CONTC/0007537/2022	ASWATHY S, I.A.S. BHAGABAN PRADHAN VS	ADV. VS	// // 0
70	CONTC/0007538/2022	ASWATHY S, I.A.S. PRATAP KUMAR GADTIA VS	ADV. VS	// // 0
71	CONTC/0007539/2022	ASWATHY S, IAS PREMANANDA PRADHAN VS	ADV. VS	// // 0
72	CONTC/0007540/2022	ASWATHY S, IAS MINKETAN PASAYAT VS	ADV. VS	// // 0
73	CONTC/0007541/2022	ASWATHY S, IAS SANTOSH PATEL VS	ADV. VS	// // 0
74	CONTC/0007542/2022	ASWATHY S, IAS NIRANJAN SAHU VS	ADV VS	// // 0
75	CONTC/0007543/2022	ASWATHY S, I.A.S. ACHYUT NATH VS	ADV. VS	// // 0
76	CONTC/0007544/2022	ASWATHY S, IAS BIRA KISHORE SAHOO VS	ADV VS	// // 0
77	CONTC/0007545/2022	BISHNUPADA SETHY, I.A.S. SURESH CHANDRA NAIK VS	DURGA PRASAD PANIGRAHI VS	// // 0
78	CONTC/0007546/2022	DR. MONA SHARMA, IAS RAMABALAVA PRADHAN VS	ADV. VS	// // 0
79	CONTC/0007547/2022	MONA SHARMA, IAS CHAITANYA BEHERA VS	ADV VS	// // 0
		DEORANJAN KUMAR SINGH, I.A.S.		//

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80	CRLA/0001132/2022	KALIA NAIK @ TERA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	MAHILA P.S. BUXIBAZAR /4 /2018 () //
81	CRLA/0001133/2022	BIJAY BADAIAK @ RAJAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	PLANTSITE /150 /2019 () //
82	CRLA/0001134/2022	RUKESH DEEP VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	KANTAMAL /5 /2020 () //
83	CRLMA/0000364/2022	LALU SK@LAL MOHAMMAD SK VS STATE OF ODISHA	ADV VS	SPL.TASK FORCE /35 /2021 () //
84	CRLMA/0000365/2022	KUMARI MINATI JENA VS STATE OF ODISHA	SAMARENDRA PATTANIK VS	BINJHARPUR /413 /2020 () //
85	CRLMA/0000366/2022	DIPAK @ DEEPAK KUMAR GOUDA VS STATE OF ODISHA	ADV VS	MOHANA /21 /2022 () //
86	CRLMC/0003909/2022	TUNA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /48 /2017 AD-HOC ADDL. SESSIONS JUDGE(F.T.S.C.),NAYAGARH(Nayagarh ) TR/0000024/2021
87	CRLMC/0003910/2022	SAYABTI SEN VS REPUBLIC OF INDIA	PRAJNA SARITA MOHANTY VS	/ /0 () //
88	CRLMC/0003911/2022	TUKUNA LENKA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHANDABALI /335 /2022 () //
89	CRLMC/0003912/2022	SUSANTA@SUSHANT LAKRA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	KUTRA /64 /2022 () //
90	CRLMC/0003913/2022	DILLU@RAKESH JAYOSINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /495 /2018 () //
91	CRLMC/0003914/2022	ASHISH KUMAR	MANAS CHAND	CUTTACK VIGILANCE /46 /2022



## ORISSA HIGH COURT

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0003915/2022	MADAN MOHAN JETHI	ANUGRAHA NARAYAN SAMANTARAY	DHENKANAL SADAR /536 /2022
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMC/0003916/2022	HIRANYA@ HIRANYA KUMAR PANDA	KRUSHNA CHANDRA DASH	PATKURA /314 /2021
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0003917/2022	SAROJA KUMAR SETHI@SARAJU	AKSHAYA KUMAR SAHOO	CHANDAPUR /96 /2020
		VS	VS	J.M.F.C.,RANPUR(Nayagarh )
		STATE OF ODISHA		GR/0000362/2020
95	CRLMC/0003918/2022	KHIRABDHIRAJ MAHAPATRA	ANJAN KUMAR BISWAL	BALASORE VIGILANCE /34 /2014
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
96	CRLMC/0003919/2022	SAGAR KUMAR RAY	CHANDANA MISHRA	CHATRAPUR /68 /2013
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0003920/2022	TUNI NAYAK	AUROVINDA MOHANTY	/ /0
		VS	VS	()
		BABRUBAHAN NAYAK		//
98	CRLMC/0003921/2022	NITESH KUMAR MAHAWAR	BISHNU PRASAD PRADHAN	PURUNABAZAR /172 /2018
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0003922/2022	B.KRISHNA	GOPINATH MISHRA	KASINAGAR /123 /2022
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0003923/2022	SARASWATI MOHAPATRA	BIJAYA KUMAR RAGADA	CHAMPUA /12 /2022
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0003924/2022	DR. SUKANTA KUMAR JENA	SURYAKANTA JENA	BHUBANESWAR VIGILANCE /5 /2022
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
102	CRLMC/0003925/2022	NIRANJAN BEHERA@SUBA@SUBASH BEHERA	ANIRUDHA DAS	FATEGARH /177 /2019
		VS	VS	()

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103	CRLMP/0002539/2022	STATE OF ODISHA INDRANI SINGH VS	DEEPAK KUMAR SAMANTARAY VS	// / /0 ()
104	CRLMP/0002540/2022	STATE OF ODISHA APARNA JENA VS	ASISH KUMAR RAY VS	// / /0 ()
105	CRLMP/0002541/2022	STATE OF ODISHA AJIT SENAPATI VS	MANOJ KUMAR PATI VS	// / /0 ()
106	CRLMP/0002542/2022	STATE OF ODISHA NATABARA SAHU VS	NIRANJAN PANDA VS	// / /0 ()
107	CRLMP/0002543/2022	STATE OF ODISHA SOUMYA RANJAN PANIGRAHI VS	SIDHARTH PRASAD DAS VS	// / /0 ()
108	CRLMP/0002544/2022	STATE OF ODISHA DEEPAK JAGAWANI VS SONAL JAGAWANI	GOPINATH MISHRA VS	// / /0 JUDGE FAMILY COURT, RAYAGADA (Rayagada ) Cry/0000045/2022
109	CRLMP/0002545/2022	HEMANTA KUMAR MOHAPATRA VS	CHANDANA MISHRA VS	// / /0 ()
110	CRLREV/0000594/2022	STATE OF ODISHA SISIR KUMAR BHANJ SAMANTA VS	PRANAYA KUMAR DASH VS	// PARLAKHEMUNDI /57 /2014 ()
111	CRLREV/0000595/2022	STATE OF ODISHA PRASANNA KUMAR PATRA VS	ALOK KUMAR DAS VS	// / /0 ()
112	CRLREV/0000596/2022	STATE OF ODISHA RAHUL @ RANGADHAR NAIK VS	SATYA NARAYAN MISHRA 4 VS	// JUNAGARH /370 /2022 ()
113	FAO/0000480/2022	STATE OF ODISHA THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS PRAFULLA CHANDRA SWAIN	SUBHODH KUMAR SARAOGI VS	// / /0 ()

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114	FAO/0000481/2022	D.M./M/S. ORIENTAL INSURANCE COMPANY LTD. VS GOBARDHAN SAHOO	SOMNATH ROY VS	// 0 //
115	ITA/0000096/2022	PRINCIPAL COMNR. OF INCOME TAX, SAMBALPUR VS M/S. TATA SPONGE IRON LTD.	RINHOR VS SANKAR MOHAPATRA, SR.S.C.(I.T.)	// 0 //
116	MACA/0000686/2022	ORIENTAL INSURANCE COMPANY LTD. VS TAPASWINI NAYAK	PRASANTA KUMAR MAHALI VS	// 0 //
117	MACA/0000687/2022	GANESH BHAISA VS PRADYUT KUMAR PARIDA	LAXMI NARAYAN PATEL VS	// 0 //
118	MATA/0000266/2022	PRADYUMNA SEKHAR MAHANAND VS PRATIKHYA MAHANAND	SUSHANTA HARICHANDAN VS	// 0 //
119	MATA/0000267/2022	RUCHIKA MISHRA VS SUDHIR KUMAR DASH	R.N.BISWAL VS	// 0 //
120	RPFAM/0000343/2022	ABHAYA KUMAR MALLICK VS RENUBALA MALLICK	RAMA KRISHNA BISOI VS	// 0 //
121	RPFAM/0000344/2022	SAI SHREENIKA HOTA VS ASHISH RANJAN HOTA	SATYABRATA MOHANTY VS	// 0 //
122	RVWPET/0000361/2022	SUSANTA KUMAR MISHRA VS ORISSA MINING CORPORATION LTD.	SUBRATA MISHRA VS	// 0 //
123	RVWPET/0000362/2022	RAJIB KUMAR HOTA VS ORISSA MINING CORPORATION LTD.	SUBRATA MISHRA VS	// 0 //
124	TRP(C)/0000478/2022	NIYALEE MOHARANA VS SIDHARTH SANKAR MOHARANA	BIBEKANANDA NAYAK VS	// 0 //
125	WA/0001671/2022	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//

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		VS	VS	0
126	WA/0001672/2022	MAYADHAR DHIR STATE OF ODISHA	RABI NARAYAN MISHRA , A.G.A.	//
		VS	VS	0
127	WA/0001673/2022	DEBARAJ DASH STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
128	WA/0001674/2022	BISWANATH GOUDA STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	0
129	WA/0001675/2022	JAYANTA KUMAR LENKA STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	0
130	WA/0001676/2022	LIPIKA NAYAK RASMIBALA SWAIN	SATYABRATA SATAPATHY	//
		VS	VS	0
131	WA/0001677/2022	STATE OF ODISHA UNION OF INDIA	CHANDRAKANTA PRADHAN, SR. PANEL COUNSEL	//
		VS	VS	0
132	WA/0001678/2022	JALADHAR JENA STATE OF ODISHA	AJODHYA RANJAN DASH, A.G.A.	//
		VS	VS	0
133	WA/0001679/2022	LAKSHMI RANI KACHHAP STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	0
134	WP(C)/0033692/2022	BISHNU NARAYAN BARIK NETRAMANI PANDEY	LALIT SAHU	//
		VS	VS	0
135	WP(C)/0033693/2022	STATE OF ODISHA SAROJINI SAHOO	GIRIJA SANKAR MOHANTY	//
		VS	VS	0
		B.M., HDB FINANCIAL SERVICES LTD., BBSR		//
136	WP(C)/0033694/2022	SUDHIR DEHURI	SURESH KUMAR PANDA	//
		VS	VS	0

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137	WP(C)/0033695/2022	STATE OF ODISHA BHAGABAN BEJ VS	PURNA CHANDRA MISHRA VS	// // ()
138	WP(C)/0033696/2022	STATE OF ORISSA PURNA CHANDRA SETHI VS	TUSHAR KANTA NAYAK VS	// // ()
139	WP(C)/0033697/2022	STATE OF ODISHA BRIJLALA KAND VS	SURESH KUMAR PANDA VS	// // ()
140	WP(C)/0033698/2022	STATE OF ODISHA LAXMIDHAR RAUTARAY VS	TUSHAR KANTA NAYAK VS	// // ()
141	WP(C)/0033699/2022	STATE OF ODISHA RAJ KISHORE SWAIN VS	SURESH KUMAR PANDA VS	// // ()
142	WP(C)/0033700/2022	STATE OF ODISHA NILA KUMAR DAS VS	SURESH KUMAR PANDA VS	// // ()
143	WP(C)/0033701/2022	STATE OF ODISHA NAKULESWAR BADAMALI VS	SURESH KUMAR PANDA VS	// // ()
144	WP(C)/0033702/2022	STATE OF ODISHA BALLAV MAJHI VS	SURESH KUMAR PANDA VS	// // ()
145	WP(C)/0033703/2022	STATE OF ODISHA PRASANJIT KARMAKAR VS	LALATENDU SAMANTARAY VS	// // ()
146	WP(C)/0033704/2022	THE CHIEF MANAGER-CUM-AO, ODISHA GRAMYA BANK, CUTTACK CHITTA RANJAN MAHAKUD VS	SURESH KUMAR PANDA VS	// // ()
147	WP(C)/0033705/2022	STATE OF ODISHA PRAVATI KARMAKAR VS	LALATENDU SAMANTARAY VS	// // ()
		THE CHIEF MANAGER-CUM-AO, ODISHA GRAMYA BANK, CUTTACK		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0033706/2022	JAYRAM NAIK VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
149	WP(C)/0033707/2022	BALARAM HARIJAN VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
150	WP(C)/0033708/2022	DIBAKAR SETHI VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
151	WP(C)/0033709/2022	JAYADEV PADHI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
152	WP(C)/0033710/2022	ALL ODISHA STATE ROAD TRANSPORT STAFF ASSOCIATION, BBSR VS ODISHA STATE ROAD TRANSPORT CORP., BBSR	KAPILA CHARAN NAYAK VS	// 0 //
153	WP(C)/0033711/2022	BIPIN BIHARI BEHERA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
154	WP(C)/0033712/2022	SUSANT KUMAR SAHOO VS STATE OF ODISHA	RAMESH SAHOO VS	// 0 //
155	WP(C)/0033713/2022	GUMAN CHARAN JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
156	WP(C)/0033714/2022	JAGADISH BARAL VS STATE OF ODISHA	SATYAJIT MUKHARJEE VS	// 0 //
157	WP(C)/0033715/2022	ARADI SERVICE COOPERATIVE SOCIETIES LTD. BHADRAKI VS STATE OF ODISHA	SHRADDHA PATRA VS	// 0 //
158	WP(C)/0033716/2022	MOHAMMED ZAHEERUDDIN VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //
159	WP(C)/0033717/2022	RAMA CHANDRA BEHERA	NILAMADHAB SARKAR	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0033718/2022	RAJASHREE PRADHAN	BIDYADHAR PRADHAN	//
		VS	VS	0
		SARADA PRASAD JENA		//
161	WP(C)/0033719/2022	BHAJARAM SETHI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0033720/2022	NARAYAN CHANDRA SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0033721/2022	HALADHAR MAHANTA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0033722/2022	SIVASANKAR BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0033723/2022	DHABALESWAR DAS	SRIKANTA KUMAR RATH	//
		VS	VS	0
		UNION OF INDIA		//
166	WP(C)/0033724/2022	PABITRA KUMAR NAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0033725/2022	CHINTAMANI MAJHI	RAJIV KUMAR MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0033726/2022	B.P. CONSTRUCTION AND ENGINEERING PVT. LTD., SUGAR PINCHPUR	SUGAR PINCHPUR	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0033727/2022	B.P.CONSTRUCTION AND ENGINEERING PVT. LTD., SUGAR PINCHPUR	SUGAR PINCHPUR	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0033728/2022	KANHAILAL PRADHAN	AMIT PRASAD BOSE	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	WP(C)/0033729/2022	STATE OF ODISHA LAXMIDHAR BAL VS	SURENDRA PRASAD BARIK VS	// // ()
172	WP(C)/0033730/2022	STATE OF ODISHA GOBINDA JENA VS	KAMALAKANTA MOHANTA VS	// // ()
173	WP(C)/0033731/2022	STATE OF ODISHA JAYANT KUMAR MISHRA VS	PRASANTA KUMAR SATAPATHY VS	// // ()
174	WP(C)/0033732/2022	UTKAL UNIVERSITY, BBSR RABINDRA KUMAR PAILA VS	BHABANI SANKAR MISHRA VS	// // ()
175	WP(C)/0033733/2022	THE STATE INFORMATION COMMISSION, BBSR GOPAL KRISHNA GOUDA VS	SUSHANTA KUMAR MISHRA VS	// // ()
176	WP(C)/0033734/2022	STATE OF ODISHA MADHUSMITA BEHERA VS	GOPAL KRISHNA BEHERA VS	// // ()
177	WP(C)/0033735/2022	ANUP KUMAR CHOUDHURY SUDAM PARDIA VS	SAROJ KUMAR MISHRA VS	// // ()
178	WP(C)/0033736/2022	STATE OF ODISHA SUSHIL CHANDRA KHUNTIA VS	TRILOCHAN DASH VS	// // ()
179	WP(C)/0033737/2022	STATE OF ODISHA SUNARAM MAJHI VS	PRASANTA KUMAR SATAPATHY VS	// // ()
180	WP(C)/0033738/2022	STATE OF ODISHA RAMAKANTA PANDA VS	DEBASHISH KUMAR PANDA VS	// // ()
181	WP(C)/0033739/2022	STATE OF ODISHA KAPIN BALA RAJU VS	SIDHESWAR MALLIK VS	// // ()
		STATE OF ODISHA		//



**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WP(C)/0033740/2022	PRIYANKA MOHANTY VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
183	WP(C)/0033741/2022	SARAT CHANDRA JENA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
184	WP(C)/0033742/2022	DHIRA MUKHI VS STATE OF ODISHA	SANJIBANI MISHRA VS	// 0 //
185	WP(C)/0033743/2022	SAROJINI DUNGURIA VS STATE OF ODISHA	SANJIBANI MISHRA VS	// 0 //
186	WP(C)/0033744/2022	BEDA KUMBHAR VS STATE OF ODISHA	SANJIBANI MISHRA VS	// 0 //
187	WP(C)/0033745/2022	PURNA CHANDRA BEHERA VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
188	WP(C)/0033746/2022	ASHOK KUMAR MUDULI VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
189	WP(C)/0033747/2022	BIRAJ MOHAN MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
190	WP(C)/0033748/2022	SURJYA KANTA MISHRA VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
191	WP(C)/0033749/2022	NABA KISHORE NAYAK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
192	WP(C)/0033750/2022	GHANASHYAM PATRA VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
193	WP(C)/0033751/2022	SANTRAM GHASIRAM KOSARIA	KSHIROD KUMAR ROUT	//

**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		UNION OF INDIA		//
194	WP(C)/0033752/2022	MAHANI CHARAN MALLICK	KSHIROD KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
195	WP(C)/0033753/2022	KANGALI CHARAN JENA	KSHIROD KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
196	WP(C)/0033754/2022	KISHOR CHANDRA MISHRA	KSHIROD KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
197	WP(C)/0033755/2022	PRAMOD SAHOO	KSHIROD KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
198	WP(C)/0033756/2022	ANJELUS TIRKEY	KSHIROD KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
199	WP(C)/0033757/2022	PRAKASH KUMAR SETHI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0033758/2022	URMILA SINGH	ASHOK DAS	//
		VS	VS	0
		THE UNION OF INDIA		//
201	WP(C)/0033759/2022	KRUSHNA CHANDRA SAHOO	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0033760/2022	BISWARANJAN SAHOO	BHASKAR CHANDRA PANDA	//
		VS	VS	0
		BIJAYA KUMAR SAHOO		//
203	WP(C)/0033761/2022	RAMESH KUMAR SAHOO	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0033762/2022	DR. RAHUL DEB BARMA	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	WP(C)/0033763/2022	UNION OF INDIA SNEHALATA GIRI VS STATE OF ODISHA	NIRANJAN LENKA VS	// // ()
206	WP(C)/0033764/2022	MALA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()
207	WP(C)/0033765/2022	MALA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()
208	WP(C)/0033766/2022	MURALI BUDHIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()
209	WP(C)/0033767/2022	TANAYA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()
210	WP(C)/0033768/2022	NARAYAN CHANDRA ARAKHA VS RAVENSHAW UNIVERSITY, CUTTACK	SASWATI MOHAPATRA VS	// ()
211	WP(C)/0033769/2022	KAMALA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()
212	WP(C)/0033770/2022	MALATI MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()
213	WP(C)/0033771/2022	NIRANJAN LENKA VS COLLECTOR, DHENKANAL	HEMANTA KUMAR TRIPATHY VS	// ()
214	WP(C)/0033772/2022	BRUNDABAN BARIHA VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// ()
215	WP(C)/0033773/2022	JANARDAN GOLPEDA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// ()

**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	WP(C)/0033774/2022	JANGALI SANDHA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
217	WP(C)/0033775/2022	SAILABALA BOITAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
218	WP(C)/0033776/2022	CHITRASEN NAIK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
219	WP(C)/0033777/2022	SAMIR DUNG DUNG VS CANARA BANK, BBSR	SIBANANDA DAS VS	// 0 //
220	WP(C)/0033778/2022	RAMESH CHANDRA ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	// 0 //
221	WP(C)/0033779/2022	RAMA CHANDRA MAHAKUD VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	// 0 //
222	WP(C)/0033780/2022	RAMA CHANDRA MAHAKUD VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	// 0 //
223	WP(C)/0033781/2022	ARUNA KUMAR PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
224	WP(C)/0033782/2022	KAMALA BARIK VS ODISHA LIFT IRRIGATION CORPORATION, BBSR	BYOMAKESH TRIPATHY VS	// 0 //
225	WP(C)/0033783/2022	AJIT KUMAR PATI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
226	WP(C)/0033784/2022	DEBARAJ PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
227	WP(C)/0033785/2022	PRAVAT KUMAR MOHANTY	DURGESH NARAYAN RATH	//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
239	ABLAPL/0015883/2022	STATE OF ODISHA SATYA PRAKASH BEHERA @ SIPU VS	ANUGRAHA NARAYAN SAMANTARAY VS	// / /0 ()
240	ABLAPL/0015884/2022	STATE OF ODISHA BIKRAM SAHU VS	SURYAKANTA DWIBEDI VS	// MANAMUNDA /32 /2022 ()
241	ABLAPL/0015885/2022	STATE OF ODISHA RAJESH BEHERA VS	DEEPAK KU SAHOO VS	// MARINE PS ARAKHAKUDA /45 /2022 ()
242	ABLAPL/0015886/2022	STATE OF ODISHA SUSHIL KUMAR BISHI @ SUNIL BISHI VS	TARA PRASAD MOHAPATRA VS	// TITILAGARH /292 /2022 ()
243	ABLAPL/0015887/2022	STATE OF ODISHA PITAMBAR MEHER VS	TARA PRASAD MOHAPATRA VS	// SINDHIKELA PS /235 /2022 ()
244	ABLAPL/0015888/2022	STATE OF ODISHA RAMAKANTA DALEI @ BABU DALEI @ BABU VS	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /282 /2022 ()
245	ABLAPL/0015889/2022	STATE OF ODISHA BISWAMBAR SWAIN VS	TARA PRASAD MOHAPATRA VS	// SATYABADI /331 /2022 ()
246	ABLAPL/0015890/2022	STATE OF ODISHA BHAGYADHAR SAHOO VS	PRONOY MOHANTY VS	// / /0 S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0004825/2022
247	ABLAPL/0015891/2022	STATE OF ODISHA MITU SAHOO VS	DEEPAK KU SAHOO VS	// KRUSHNA PRASAD /42 /2022 ()
248	ABLAPL/0015892/2022	STATE OF ODISHA BASUDEV HABUDASINGH VS	JITINDER KUMAR MISHRA 2 VS	// BANAPUR P.S. /336 /2021 ()
249	ABLAPL/0015893/2022	STATE OF ODISHA KHULANA BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// MARINE PS ARAKHAKUDA /46 /2022 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	ABLAPL/0015894/2022	BISWANATH BEHERA @ BISHU BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PS ARAKHAKUDA /46 /2022 () //
251	ABLAPL/0015895/2022	SOMANATH SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PENTHAKATA /107 /2022 () //
252	ABLAPL/0015896/2022	ASHOK KU. MOHAPATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /287 /2022 () //
253	ABLAPL/0015897/2022	SUMAN ADHIKARI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	MARINE PS AT JAMBO /76 /2022 () //
254	ABLAPL/0015898/2022	SUJATA MALLA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	MALGODOWN /189 /2022 () //
255	ABLAPL/0015899/2022	SUKURAM SINGH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BADSAHI /328 /2022 () //
256	ABLAPL/0015900/2022	MANAS PANDA VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	DHAULI PS /234 /2022 () //
257	ABLAPL/0015901/2022	YUDHISTIRA BISWAL VS STATE OF ODISHA	BASUDEV BARIK VS	ERASAMA /425 /2022 () //
258	ABLAPL/0015902/2022	PRITIRANI PARIDA VS STATE OF ODISHA	PRADIPTA KUMAR SINGH VS	SALIPUR /308 /2022 () //
259	ABLAPL/0015903/2022	SULA DEI VS STATE OF ODISHA	BINI MISHRA VS	RANPUR /199 /2022 () //
260	ABLAPL/0015904/2022	DEBENDRA KHILLAR VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	KAMARDA /93 /2022 () //
261	ABLAPL/0015905/2022	RAJESH KUMAR GOUDU	DEVASHIS PANDA	PURUSHOTTAMPUR /525 /2022

**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
262	ABLAPL/0015906/2022	STATE OF ODISHA RANJIT SAHU	KULDEEP MOHANTY	// BERHAMPUR /103 /2022
		VS	VS	()
263	ABLAPL/0015907/2022	STATE OF ODISHA AMIYA PRADHAN	SURYAKANTA DWIBEDI	// MANAMUNDA /32 /2022
		VS	VS	()
264	ABLAPL/0015908/2022	STATE OF ODISHA JAYDEV KUMAR RANG	PRASANTA KUMAR NANDA	// PODIA PS /109 /2022
		VS	VS	()
265	ABLAPL/0015909/2022	STATE OF ODISHA JAGANNATH GAJENDRA	SHIB SHANKAR MOHANTY	// DHAULI PS /234 /2022
		VS	VS	()
266	ABLAPL/0015910/2022	STATE OF ODISHA BIJAY KUMAR BEHERA	AMLAN SHAKTI PAUL	// BAGHAMARI /184 /2022
		VS	VS	()
267	ABLAPL/0015911/2022	STATE OF ODISHA BIKASH NAIK	JUGALA KISHORE PANDA	// BOUDH /368 /2022
		VS	VS	()
268	ABLAPL/0015912/2022	STATE OF ODISHA TUNIA NAYAK	ASHOK KUMAR SARANGI	// / /0
		VS	VS	()
269	ABLAPL/0015913/2022	STATE OF ODISHA TAPAN BAROI	PRANAB KUMAR DAS	// M.V.79 /144 /2022
		VS	VS	()
270	ABLAPL/0015914/2022	STATE OF ODISHA SITA MALLIK	ACHYUTANANDA PATNAIK	// PATTAMUNDAI /558 /2022
		VS	VS	()
271	ABLAPL/0015915/2022	STATE OF ODISHA ASKHAYA RANJAN JAGADEV	SIDHARTH PRASAD DAS	// BASELI SAHI PS /182 /2021
		VS	VS	()
272	ABLAPL/0015916/2022	STATE OF ODISHA NIRAKAR SETHI	BIJAYA KUMAR ROUTHAY	// GOPALPUR /241 /2022
		VS	VS	()



**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	ABLAPL/0015917/2022	STATE OF ODISHA NIRAKAR SETHI VS STATE OF ODISHA	BIJAYA KUMAR ROUTRAY VS	// GOPALPUR /247 /2022 () //

# ORISSA HIGH COURT

MISC CASES FILED on :08/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	121/2022 JCRLA/26/2018	SURESH DUNG DUNG-MP	SMT.SEBATI SOREN
2	122/2022 JCRLA/49/2017	BUDHUNI ORAM-MP	
3	123/2022 JCRLA/49/2017	BUDHUNI ORAM-MP	
4	269/2022 CMAPL/766/2019	PABITRA NAYAK-MP	ADV.
5	306/2022 MATA/267/2022	RUCHIKA MISHRA-MP	R.N.BISWAL
6	430/2022 CRLMP/1646/2022	V.RABINDRANATH PATRO-MP	SARADA PRASAD DASH
7	431/2022 CRLMP/2544/2022	DEEPAK JAGAWANI-MP	GOPINATH MISHRA
8	529/2022 TRP(C)/478/2022	NIYALEE MOHARANA-MP	BIBEKANANDA NAYAK
9	736/2022 FAO/582/2016	SUNIT@SUNITI KUMARI NAIK-MP	M/S.BIJAYA KU.RAGADA
10	832/2022 CRLREV/594/2022	SISIR KUMAR BHANJ SAMANTA-MP	PRANAYA KUMAR DASH
11	833/2022 CRLREV/595/2022	PRASANNA KUMAR PATRA-MP	ALOK KUMAR DAS
12	834/2022 CRLREV/595/2022	PRASANNA KUMAR PATRA-MP	ALOK KUMAR DAS
13	1237/2022 WPC(OAC)/3317/2018	SANKHALI CHARAN SAHOO-MP	
14	1238/2022 WPC(OAC)/3315/2018	NAROTTAM BRAHMA-MP	
15	1239/2022 WPC(OAC)/3321/2018	BIRANCHI NARAYAN PRADHAN-MP	
16	1240/2022 WPC(OAC)/3320/2018	GANGADHAR MAHANTA-MP	
17	1257/2022 RSA/148/2012	PURNA CH.NANDA-MP	M/S.AJODHYA RANJAN DASH
18	1324/2022 CMP/321/2018	M/S.SIVA TRADERS-MP	
19	1325/2022 CMP/1274/2022	MINI MAHALI-MP	PRAKASH RANJAN BARIK
20	1326/2022 CMP/1275/2022	DURGA CHARAN CHAMPATI-MP	BIBEKANANDA BHUYAN
21	1434/2022 MACA/909/2012	G.PRAVABATI-MP	M/S.JUGALA KISHORE PANDA
22	1435/2022 MACA/909/2012	G.PRAVABATI-MP	M/S.JUGALA KISHORE PANDA
23	1436/2022 MACA/686/2022	ORIENTAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
24	1437/2022 MACA/687/2022	GANESH BHAISA-MP	LAXMI NARAYAN PATEL
25	2171/2022 CRLA/1132/2022	KALIA NAIK @ TERA-MP	SANKARACHARYA CHOUDHURY
26	2172/2022	GOBINDA DAS-MP	ANUP KUMAR PATTNAIK

27	CRLA/86/2019 2173/2022 CRLA/1088/2022	M/S.MAA TARINI ESTCON PVT. LTD.,BBSR-MP	DEEPALI MAHAPATRA
28	2174/2022 CRLA/1133/2022	BIJAY BADAIAK @ RAJAN-MP	BISWAJIT NAYAK
29	2175/2022 CRLA/1133/2022	BIJAY BADAIAK @ RAJAN-MP	BISWAJIT NAYAK
30	2176/2022 CRLA/1134/2022	RUKESH DEEP-MP	MANAS RANJAN BADAJENA
31	2177/2022 CRLA/1134/2022	RUKESH DEEP-MP	MANAS RANJAN BADAJENA
32	2191/2022 BLAPL/11157/2022	GUPTESWAR PATTNAYAK-MP	S.S.RAY (2)
33	2192/2022 BLAPL/3774/2021	PRADIPTA KUMAR UPADHYAYA-MP	
34	2193/2022 BLAPL/12315/2022	RAJENDRA BEHERA-MP	SACHIDANANDA DASH
35	2194/2022 BLAPL/9765/2022	SAGAR RAJ @ EGAR RAJ-MP	
36	2195/2022 BLAPL/565/2022	ALPHANS@ KULMANI NAYAK-MP	
37	2573/2022 ABLAPL/9293/2022	BHARAT CHANDRA CHULI-MP	
38	2574/2022 ABLAPL/3093/2022	NILAMADHAB BARIK-MP	
39	2575/2022 ABLAPL/14202/2022	SUSHIL @ AKASH GOCHHAYAT-MP	
40	2576/2022 ABLAPL/11507/2022	GANESWAR TAREI-MP	
41	2577/2022 ABLAPL/10328/2022	HARI GHOSH-MP	
42	2578/2022 ABLAPL/9108/2022	OMAN SITARAM BISWAL @ AMAN-MP	
43	2579/2022 ABLAPL/6560/2022	JHUNA SAHU @ JHUNA SAHOO-MP	RAJENDRA NARAYAN ROUT
44	3037/2022 CRLMC/3910/2022	SAYABTI SEN-MP	PRAJNA SARITA MOHANTY
45	3038/2022 CRLMC/3911/2022	TUKUNA LENKA-MP	PRADEEP KUMAR DAS
46	3039/2022 CRLMC/3912/2022	SUSANTA@SUSHANT LAKRA-MP	SIDDHARTHA SAMAL
47	3040/2022 CRLMC/3911/2022	TUKUNA LENKA-MP	PRADEEP KUMAR DAS
48	3041/2022 CRLMC/3913/2022	DILLU@RAKESH JAYOSINGH-MP	SANJIB KUMAR BHANJADEO
49	3042/2022 CRLMC/3917/2022	SAROJA KUMAR SETHI@SARAJU-MP	AKSHAYA KUMAR SAHOO
50	3043/2022 CRLMC/3918/2022	KHIRABDHIRAJ MAHAPATRA-MP	ANJAN KUMAR BISWAL
51	3044/2022 CRLMC/3919/2022	SAGAR KUMAR RAY-MP	CHANDANA MISHRA
52	3045/2022 CRLMC/3919/2022	SAGAR KUMAR RAY-MP	CHANDANA MISHRA
53	3046/2022 CRLMC/3353/2022	BADRUL ALAM KHAN-MP	
54	3047/2022 CRLMC/3921/2022	NITESH KUMAR MAHAWAR-MP	BISHNU PRASAD PRADHAN
55	3048/2022 CRLMC/3591/2022	SURESH KUMAR TANDI-MP	JNYANANANDA PANDA
56	3049/2022 CRLMC/3923/2022	SARASWATI MOHAPATRA-MP	BIJAYA KUMAR RAGADA
57	3907/2022 WA/1671/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.

58	3908/2022 WA/1671/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
59	3909/2022 WA/1672/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA , A.G.A.
60	3910/2022 WA/1672/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA , A.G.A.
61	3911/2022 WA/1673/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
62	3912/2022 WA/1673/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
63	3913/2022 WA/1673/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
64	3914/2022 WA/1216/2022	SUDHAKAR PATI-MP	SIDHARTH SHANKAR PADHY
65	3915/2022 WA/1674/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
66	3916/2022 WA/1674/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
67	3917/2022 WA/1674/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
68	3918/2022 WA/1675/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
69	3919/2022 WA/1675/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
70	3920/2022 WA/1675/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
71	3921/2022 WA/1676/2022	RASMIBALA SWAIN-MP	SATYABRATA SATAPATHY
72	3922/2022 WA/1677/2022	UNION OF INDIA-MP	CHANDRAKANTA PRADHAN, SR. PANEL COUNSEL
73	3923/2022 WA/1677/2022	UNION OF INDIA-MP	CHANDRAKANTA PRADHAN, SR. PANEL COUNSEL
74	3924/2022 WA/1678/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
75	3925/2022 WA/1678/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
76	3926/2022 WA/1678/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
77	3927/2022 WA/1679/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
78	3928/2022 WA/1679/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
79	16879/2022 WP(C)/33693/2022	SAROJINI SAHOO-MP	GIRIJA SANKAR MOHANTY
80	16880/2022 WP(C)/33695/2022	BHAGABAN BEJ-MP	PURNA CHANDRA MISHRA
81	16881/2022 WP(C)/13149/2015	M/S.THRIVENI EARTHMOVERS PVT.LTD.-MP	M/S.ASHOK K.PARIJA
82	16882/2022 WP(C)/33703/2022	PRASANJIT KARMAKAR-MP	LALATENDU SAMANTARAY
83	16883/2022 WP(C)/33705/2022	PRAVATI KARMAKAR-MP	LALATENDU SAMANTARAY
84	16884/2022 WP(C)/14804/2017	HINDUSTAN AERONAUTICS LTD.-MP	M/S.SANJAY KU.MISHRA
85	16885/2022 WP(C)/33710/2022	ALL ODISHA STATE ROAD TRANSPORT STAFF ASSOCIATION, BISKAMP	ROMAN BISKANTA NAYAK
86	16886/2022 WP(C)/33711/2022	BIPIN BIHARI BEHERA-MP	PRANAB KUMAR SAMANTRAY
87	16887/2022 WP(C)/33712/2022	SUSANT KUMAR SAHOO-MP	RAMESH SAHOO
88	16888/2022 WP(C)/31542/2022	SURYAMANI SAHOO-MP	BISWAJIT NAYAK
89	16889/2022	JAGADISH BARAL-MP	SATYAJIT MUKHARJEE

90	WP(C)/33714/2022 16890/2022	GUMAN CHARAN JENA-MP	SOUBHAGYA KUMAR DASH
91	WP(C)/33713/2022 16891/2022	ARADI SERVICE COOPERATIVE SOCIETIES LTD. BHADRASIRSA-MP	RAMSIVA PATRA
92	WP(C)/33715/2022 16892/2022	TRILOCHAN DAS-MP	
93	WP(C)/3474/2013 16893/2022	TRILOCHAN DAS-MP	
94	WP(C)/13574/2010 16894/2022	RATNAKAR MISHRA-MP	
95	WP(C)/16595/2022 16896/2022	CHINTAMANI MAJHI-MP	RAJIV KUMAR MAHANTA
96	WP(C)/33725/2022 16897/2022	DUTTAHARI SWAIN-MP	
97	WP(C)/23312/2010 16898/2022	B.P. CONSTRUCTION AND ENGINEERING PVT. LTD. JAGATMANGALPUR-MP	AMIT PRASAD BOSE
98	WP(C)/33726/2022 16899/2022	B.P.CONSTRUCTION AND ENGINEERING PVT. LTD., JAGATMANGALPUR-MP	
99	WP(C)/33727/2022 16900/2022	KANHAILAL PRADHAN-MP	AMIT PRASAD BOSE
100	WP(C)/33728/2022 16901/2022	SATYAPIR SRICHANDAN-MP	
101	WP(C)/13424/2018 16902/2022	ASHISH KUMAR ROUT-MP	
102	WP(C)/30668/2022 16903/2022	MADHUSMITA BEHERA-MP	GOPAL KRISHNA BEHERA
103	WP(C)/33734/2022 16904/2022	SUNARAM MAJHI-MP	PRASANTA KUMAR SATAPATHY
104	WP(C)/33737/2022 16905/2022	M/S.ODISHA MERCHANDISE PVT.LTD.-MP	M/S.P.K.MOHANTY
105	WP(C)/6037/2018 16906/2022	PRIYANKA MOHANTY-MP	CHITTA RANJAN PATTNAIK
106	WP(C)/33740/2022 16907/2022	SATYAPIR SRICHANDAN-MP	
107	WP(C)/13424/2018 16908/2022	URMILA SINGH-MP	ASHOK DAS
108	WP(C)/33758/2022 16909/2022	BISWARANJAN SAHOO-MP	BHASKAR CHANDRA PANDA
109	WP(C)/33760/2022 16910/2022	SANKARSAN MOHANANDA-MP	LAXMI KANTA MOHANTY
110	WP(C)/20482/2022 16911/2022	DR. RAHUL DEB BARMA-MP	DEEPAK KUMAR MOHAPATRA
111	WP(C)/33762/2022 16912/2022	KHAGESWAR SETHI-MP	(IN PERSION)
112	WP(C)/33028/2022 16913/2022	DHARMANANDA MALLICK-MP	
113	WP(C)/28193/2022 16914/2022	KANHU CHARAN MEHER-MP	
114	WP(C)/30859/2022 16915/2022	RAMESH KUMAR PANDEY-MP	
115	WP(C)/30858/2022 16916/2022	THE D.G., CIPET-MP	DHANOJ KUMAR SAHOO
116	WP(C)/20330/2021 16917/2022	SNEHALATA GIRI-MP	NIRANJAN LENKA
117	WP(C)/33763/2022 16918/2022	NARAYAN CHANDRA ARAKHA-MP	SASWATI MOHAPATRA
118	WP(C)/33768/2022 16919/2022	JANARDAN GOLPEDA-MP	SAPAN KUMAR PAL
119	WP(C)/33773/2022 16920/2022	SAMIR DUNG DUNG-MP	SIBANANDA DAS
120	WP(C)/33777/2022 16921/2022	SURYANSI SAHOO-MP	ANKITA MUKHERJI
	WP(C)/18450/2022		

121	16922/2022 WP(C)/33790/2022	RAJESH KUMAR MISHRA-MP	A.B.PARIDA
122	16923/2022 WP(C)/33791/2022	GAYADHAR JENA-MP	ASUTOSH MOHANTY
123	16924/2022 WP(C)/33792/2022	BARADA PRASAD NAYAK-MP	BISWA BIHARI MOHANTY